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Declaration of Assets and Liabilities

| 1. Satyanarayans                     | rosel en     | n/daunhar/with ne | Late Lallon Pd.S.         | ngh |
|--------------------------------------|--------------|-------------------|---------------------------|-----|
| ged 58 years,                        |              |                   |                           |     |
| service and presently working as     | ABSIST       | tent              |                           |     |
| give herein below the details of the | e assets (in | nmovable, movabl  | e, bank balance, etc.) of |     |
| myself, my spouse and dependants     |              |                   |                           |     |
|                                      |              |                   |                           |     |

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description   | Self                              | Spouse<br>Name(S)        | Dependent-1       | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|-----------------------------------|--------------------------|-------------------|---------------------|--------------------------|
| (i)        | Cash  | 10000                             | 1000/2                   | 500/2             |                     | _                        |
| (ii)       | Deposits in   |                                   |                          |                   |                     | -                        |
|            | Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | 22486/2                           | 700/=                    | 500/2             |                     |                          |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies                            | Lic:                              |                          |                   |                     |                          |
| (lv)       | Other financial 1- institutions, NSS, Postal Savings, LIC Policies, etc       | Preningy8 Reman: 22 one Tail Pare | 16/= yly                 | remin 1531 ]= cpm | \$ _                |                          |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                  | PAMAHA<br>FZ-S<br>Motorcyc        |                          | _                 |                     | To be Made Software      |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)                         | Gold-10gm                         | Gold-Sofr<br>Solver-Zoog | Gold-10 gm        |                     |                          |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                   |                                   |                          | . —               |                     |                          |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Satyanarayan Singh

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(1)

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## 8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description  | Self   | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|--|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                      | Peternal Afand 2 Aero  |                   |                     | , —                 |                          |
| (11)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                  | The state of the s |                   | 18 <sup>7</sup>     | -                   |                          |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement) |  |                   | <u>-</u>            | •                   |                          |
|            | - Current market value /   |  |                   | **                  |                     |                          |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value          | at Patria, word.   | portuge 1         |                     | _                   |                          |
| (v)        | Others (such as interest in property)  | -  |                   | •                   |                     |                          |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a)        | (i) Loans from Banks  | Perlmal Low   | Rs. 153429=           |
|            | (ii) Loans from financial institutions  | SBI, BYM, Parting   |                       |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation |   |                       |
|            | (b) dues to departments<br>dealing with supply of<br>water                                    |   |                       |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              |   |                       |

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|     | (d) dues to departments dealing with telephones  |  |   |
|-----|--|--|---|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)  |  | - |
|     | (f) Other dues, If any   |  |   |
| (b) | (i) Income Tax including<br>surcharge [Also indicate<br>the assessment year upto<br>which Income Tax Return<br>filed. Give also Permanent<br>Account Number (PAN)] | Rs. 54043/=<br>(AB. 48, 2021-22)<br>DEFPS 1988 D | - |
|     | (ii) Wealth Tax [Also<br>Indicate the assessment<br>year upto which Wealth<br>Tax return filed.]   |  | - |
|     | (iii) Sales Tax [Only in case of proprietary business]   |  |   |
|     | (iv) Property Tax  | 11,111,2516                                      |   |

C.

Personal Detail

| GPF/CPF/PRAN No. :-                    | PTS/BLA- 1300.   |
|--|--|
| Gender :-                              | M (MAP)  |
| Date of Birth :-                       | 22011964 (DD/MM/YYYY)  |
| Class/Group :-                         | B (A/B/C)  |
| Cadre ;-                               | Behas Legislative Assembly Sectt. Service (Full Name e.g. B.A.SBihar Administrative Service, |
| Home District :-                       | 6.S.S Bihar Secretariat Service etc.)  |
| I hereby decia<br>knowledge and belief | ARWAL.   |
|  | Signature Satyanarayan Singh<br>Name of Employee: SATYA NARAYAH SINGH                        |
| Place: PATMA                           | Designation: A&&SAANA  |
| Date: 18.02 2022                       | Department: Be Kax Legislative Assembly Sect. Patro  |
| Note: Please si                        | gn each page of the declaration. Asset declaration form                                      |

Satyanarayan singh

must be in A4 size white paper with computer typed (single side)

in prescribed format.